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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

IA No.59 / 2017  
C.P No.48 of 1996

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Chotoo Sud -Versus- Bhagwan Finance Corporation (P) Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

(1) CHOTOO SUD

Petitioner

(2) Mr. R. K. Murarka  
Sr. Adv.

(3) Ms. Sutapa Roy Choudhary  
Adv.

} Respondent  
Company

Adv.  
10/10/2017

Sannak Mitra, Adv.  
Aritra Basu, Adv.  
Sachidanand Pandey, Adv.

for the  
Executor  
Sanjay Ghunjumwala.

10.10.17

ORDER

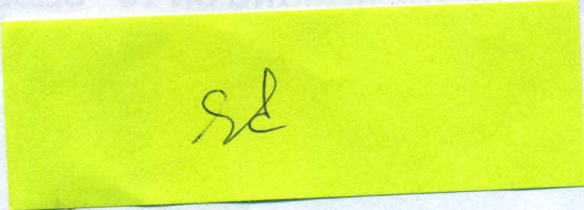
The petitioner in person, Ld. Counsel for the respondent no.1 and the Ld. Counsel for the Executor of Estate of Late Shri Amrit Lal Sud are present.



Heard the arguments of the petitioner in person.

Fixed on 27/11/2017 for arguments on behalf of the respondent

no.1



Handwritten signature of Jinan K.R.

(Jinan K.R.)  
Member (J)



Handwritten signature of Vijai Pratap Singh

(Vijai Pratap Singh)  
Member (J)